

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HOS),  
TIS HAZARI, DELHI  
OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),  
DBA ELECTIONS-2024

No. \_\_\_\_\_/EC/DBA/2025  
To,

Dated 19.02.2025

(i) Sh. Ravinder Singh, Advocate,  
Chief Election Commissioner,  
for Delhi Bar Association Election 2024

(ii) Sh. Atul Rathe,  
Returning Officer,  
for Delhi Bar Association Election 2024

Ref: Election Notice dated 15.02.2025 of Delhi Bar Association (copy enclosed).

Respected Sir,

This is to inform you that in terms of orders 17.01.2025 of the Hon'ble High Court of Delhi in the case of *Lalit Sharma & Ors Vs. Union of India & Ors. [WP(C) No.10363/2021]*, the Hon'ble High Court of Delhi has categorically observed as under:-

*"9. We also take into consideration the Resolution passed by the Security Committee of this Court and which has in its meeting held on 09 January 2025, resolved that all the Election Commissioners, Returning Officers together with the Presidents/Secretaries of all the Bar Associations would make necessary arrangements for procurement of EVMs/Ballot Papers and coordinate with M/s SEC Communications Pvt. Ltd. for setting up card reader machines and other equipments well in time."*

It is impressed that considering the timelines and having regard to the preparations as to procurement of EVMs/Ballot papers, setting up card reader machines and other equipments, immediate action is desirable. In this respect, it may also be informed that the list of eligible Ld. Members of Bar has already been shared with the Delhi Bar Association on 04.02.2025.

You are, accordingly requested to initiate process and take necessary steps so as to ensure smooth conduct of election on 28.02.2025.

Please treat this on priority basis.



Thanking you.

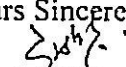
Forw. d. d. e. d.  
Nikhil  
Ld-Chairman  
DBACC-2024

No. 9825-9840 /EC/DBA/2025

Copy to-

- 1) The Registrar General. Hon'ble High Court of Delhi. New Delhi.
- 2) PS to Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
- 3) PS to Ld. Principal District & Sessions Judge (West), THC, Delhi.
- 4) Advocates Sh. Chandan Singh Rawat, Sh. Rakesh Bhalla, Sh. Dinesh Chaudhary- Members of Election Commission.
- 5) Advocates Sh. Subhash Tagra, Sh. Virender Singh and Sh. Prashant Diwan- Members of Election Tribunal.
- 6) Advocates Sh. Ankit Gupta, Sh. Harish Kaushik, Sh. Satish Kuma, Sh. Kshitiz Ahlawat and Sh. Garvit- Assistant Returning Officers.
- 7) The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with directions to upload the same on the official website of Delhi District Courts. Tis Hazari Courts, Delhi.
- 8) R & I Branch (HQ), THC, Delhi with direction to display the same on all notice boards and other necessary places.

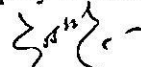
Yours Sincerely,

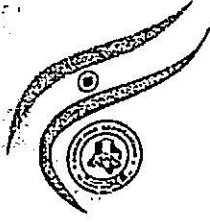
  
Nodal Officer.

Election Committee DBA 2024

Dated

~~20 FEB 2025~~  
19 FEB 2025

  
Nodal Officer, Election Committee  
DBA Election 2024



# DELHI BAR ASSOCIATION

TIS HAZARI COURTS, DELHI-110054

Phone : 23975016, 23975032 E-mail : dba.tishhazari@gmail.com

President  
**NITIN AHLAWAT**  
9510185681

Sr Vice President  
**MANISH SHARMA**  
999997579

Vice President  
**GIRISH KAUSHIK**  
959925926, 9953534600

Hony. Secretary  
**ATUL KUMAR SHARMA**  
9568243224

Add. Secretary  
**DHARMENDER BASOYA**  
8899949904

Joint Secretary  
**MS. SHWETA RANI**  
9958604236

Treasurer  
**SAHIL PURI**  
8860193322

Sr. Member Executive  
**RAHUL KASHYAP**  
9891009515

**GAGANPREET SINGH**  
9810243506

Member Executive  
**SACHIN SHARMA**  
9350559583

**PUJYA KUMAR SINGH**  
9368759344

**PERDEEP KUMAR NAAGAR**  
9253805700

**AMARJEET SINGH**  
8826956766

Lady Member Executive  
**MS. RENU MALIK**  
9650246950

Ex-Officio Member  
**SANJEEV NASIAR**  
8899047270

**DIVYA DARSHAN SHARMA**  
9958275552

15.02.2025

## ELECTION NOTICE

Members are hereby informed that the Election Commission was appointed by the Executive Committee in its meeting dated 15<sup>th</sup> February, 2025 following four persons have been appointed to the Election Commission: -

1. *Sh. Ravinder Singh, Advocate - Chief Election Commissioner*
2. *Sh. Chandan Singh Rawat, Advocate*
3. *Sh. Rakesh Bhalla, Advocate*
4. *Dinesh Chaudhury*

Election Tribunal comprises of the following persons: -

1. *Sh. Subhash Tagra, Advocate*
2. *Sh. Virender Singh, Advocate*
3. *Sh. Prushant Diwan, Advocate*

Sh. Atul Ruthe, Advocate is appointed as Returning officer.

The Following advocates are appointed as AROs.

1. *Ankit Gupta, Advocate*
2. *Harish Kaushik, Advocate*
3. *Satish Kumar, Advocate*
4. *Sh. Kshitiz Ahlawat, Advocate*
5. *Sh. Garvit, Advocate*

*Nitin Ahlawat*  
Nitin Ahlawat  
President

*Atul Kumar Sharma*  
Atul Kumar Sharma  
Hony. Secretary

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